

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12231/2026 BLAPL/4113/2026	PUJA PATEL @ KABITA @ KRISHNA SAO VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	GOLANTHARA (BERHAMPUR) /37 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000119/2026
2	D-BLAPL/12147/2026 BLAPL/4114/2026	SUJEYI PASAYAT @ SUJEYI DHANANJAYA PASAYAT VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	RAMPUR (SONEPUR) /98 /2025 A.D.J.,SONEPUR(Sonepur ) ST/0000053/2025
3	D-BLAPL/12233/2026 BLAPL/4115/2026	BISWAJIT DASH VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /251 /2025 J.M.F.C,TALCHER(Anugul ) GR/0000544/2025
4	D-BLAPL/12215/2026 BLAPL/4116/2026	PRADEEP TARAI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	PARADEEP LOCK /116 /2026 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000309/2026
5	D-BLAPL/12218/2026 BLAPL/4117/2026	SUNIL KUMAR SAHOO @ SAHU VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /29 /2026 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000082/2026
6	D-BLAPL/8208/2026 BLAPL/4118/2026	SUNIL KUMAR PATTANAYAK @ SUNIL KU. PATTANAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /565 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000072/2025
7	D-BLAPL/10402/2026 BLAPL/4119/2026	RAJ OMPRAKASH MALL VS UNION OF INDIA	TOFAN KUMAR SAHOO VS	G.R.P.S.,SAMBALPUR /141 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000152/2025
8	D-BLAPL/11315/2026 BLAPL/4120/2026	SAGAR KUMAR DALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000068/2026
9	D-BLAPL/11822/2026 BLAPL/4121/2026	SUSHANTA NAYAK @ SUSANTA NAIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RANPUR /303 /2017 A.D.J.,NAYAGARH(Nayagarh ) ST/0000041/2026
10	D-BLAPL/12220/2026 BLAPL/4122/2026	RAMAKANTA NAIK VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	TARBHA /178 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000042/2025
11	D-BLAPL/12056/2026 BLAPL/4123/2026	AMIT BAGHAR VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000015/2026

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12	D-BLAPL/12213/2026 BLAPL/4124/2026	SK. MANTAZ @ SK. MAMTAZ VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SPL.TASK FORCE /14 /2020 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000133/2020
13	D-BLAPL/12222/2026 BLAPL/4125/2026	HARIHAR SAHOO @ HARIHAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /51 /2026 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000097/2026
14	D-BLAPL/12229/2026 BLAPL/4126/2026	SANKAR TANDI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/000009/2026
15	D-BLAPL/12119/2026 BLAPL/4127/2026	MANOJ KUMAR BARIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /102 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000018/2026
16	D-BLAPL/12230/2026 BLAPL/4128/2026	SURYAKANTA NAYAK @ SURYA KANT NAYAK @ GUDU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	JANKIA P.S. /181 /2025 2ND A.D.J,KHURDA(Khordha ) TR/0000057/2025
17	D-BLAPL/12151/2026 BLAPL/4129/2026	SUSHIL JENA @ SUSIL JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARI RAMACHANDRA /481 /2024 JMFC, BARIPAL(Jajapur ) CT/0002323/2024
18	D-BLAPL/12209/2026 BLAPL/4130/2026	PRUTHIVI RAJ SINGH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PHULBANI SADAR /85 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000071/2025
19	D-BLAPL/12210/2026 BLAPL/4131/2026	SHIV LAKHAN PRASAD VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PHULBANI SADAR /85 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000071/2025
20	D-BLAPL/12234/2026 BLAPL/4132/2026	SK. SARFARAZ VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	JATNI P.S. /90 /2025 A.D.J.,BHUBANESWAR(Khordha ) CT/0000236/2025
21	D-BLAPL/12152/2026 BLAPL/4133/2026	TUNU AGRAWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /70 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000008/2025
22	D-BLAPL/12235/2026 BLAPL/4134/2026	AMIT BARADA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /94 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000312/2026
23	D-BLAPL/12156/2026	BASANTA BEHERA	BIBEKANANDA MAHAPATRA	SUKINDA /63 /2023

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	BLAPL/4135/2026	VS STATE OF ODISHA	VS	A.D.J.,JAJPUR ROAD(Jajapur ) ST/000052/2023
24	D-BLAPL/8525/2026 BLAPL/4136/2026	BATHUEL KHARA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /171 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0001106/2025
25	D-BLAPL/12194/2026 BLAPL/4137/2026	MANORANJAN BEHERA VS STATE OF ODISHA	GYANA RANJAN DAS VS	SONEPUR /56 /2026 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/000008/2026
26	D-BLAPL/12236/2026 BLAPL/4138/2026	ASHOK NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganja 2(A)CC/000007/2026
27	D-BLAPL/10974/2026 BLAPL/4139/2026	RAJA @ RAJESH SWAIN VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	KAKATAPUR /256 /2025 CIVIL JUDGE (JD)-CUM-JMFC, KAKATP GR/0000281/2025
28	D-BLAPL/11319/2026 BLAPL/4140/2026	SUKA @ ABHISEK DAS VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	LAXMISAGAR P.S. /32 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000047/2023
29	D-BLAPL/11858/2026 BLAPL/4141/2026	SANTOSH KUMAR BALIARSINGH @ BABI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /238 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000062/2026
30	D-BLAPL/12067/2026 BLAPL/4142/2026	MIRZA HASIM BAIG VS STATE OF ODISHA	MOHAMMED RIAZ VS	ATHGARH /54 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000124/2026
31	D-BLAPL/12290/2026 BLAPL/4143/2026	UDAL PASWAN VS STATE OF ODISHA	SATYABRATA SAHOO VS	/ /0 3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/0000083/2025
32	D-BLAPL/12127/2026 BLAPL/4144/2026	ANKIT NAIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	MUNIGUDA /356 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000001/2026
33	D-BLAPL/12170/2026 BLAPL/4145/2026	KUNAL RAJ VERMA VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /29 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000077/2026
34	D-BLAPL/12291/2026 BLAPL/4146/2026	LUCHAN @ LOCHAN BUDEK VS	SUSHANTA KUMAR JOSHI VS	PATNAGARH /324 /2024 A.D.J.,PATNAGARH(Balangir)

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35	D-BLAPL/12292/2026 BLAPL/4147/2026	STATE OF ODISHA PRABIR KUMAR SAHOO @ PRABIRA KU. SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SC/0000009/2025 KHALLIKOTE /245 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0000665/2026
36	D-BLAPL/12241/2026 BLAPL/4148/2026	DEBA MANDAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PARLAKHEMUNDI /135 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARLAKHEMUNDI GR/0000290/2025
37	D-BLAPL/12248/2026 BLAPL/4149/2026	DINESH JANI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /226 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0000663/2026
38	D-BLAPL/12254/2026 BLAPL/4150/2026	BIGHNESHWAR MOHAKUD VS UNION OF INDIA(NCB)	BINI MISHRA VS	NCB BHUBANESWAR /1 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000009/2025
39	D-BLAPL/10900/2026 BLAPL/4151/2026	BHUSAN BEHERA VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	BRAHMAGIRI /527 /2025 AD-HOC A.D.J.,(FTSC),PURI(Puri) ST/0000184/2026
40	D-BLAPL/11683/2026 BLAPL/4152/2026	BACHAN NAHAK @ BACHALA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /134 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0000392/2026
41	D-BLAPL/12256/2026 BLAPL/4153/2026	DURGA PRASAD BENIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GURANDI /138 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARLAKHEMUNDI GR/0000753/2025
42	D-BLAPL/12196/2026 BLAPL/4154/2026	TARINI @ SANI GHATUARI @ TARINI GHATURI VS STATE OF ODISHA	CHHABI BEHERA VS	PHULBANI TOWN /270 /2023 DISTRICT & SESSIONS JUDGE ,PHULBANI ST/0000031/2026
43	D-BLAPL/12199/2026 BLAPL/4155/2026	DURGA PRASAD BENIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PARLAKHEMUNDI /421 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARLAKHEMUNDI GR/0000866/2025
44	D-BLAPL/12040/2026 BLAPL/4156/2026	AMARESH DUAN VS STATE OF ODISHA	BIDYADHAR PANDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000042/2026
45	D-BLAPL/10373/2026 BLAPL/4157/2026	JUGESWAR BEHERA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SINDHIKELA PS /235 /2025 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000046/2025

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46	D-BLAPL/11982/2026 BLAPL/4158/2026	JAGA @ JAGANNATH SAHOO VS STATE OF ODISHA	CHHABI BEHERA VS	TANGI /180 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000558/2026
47	D-BLAPL/12016/2026 BLAPL/4159/2026	SUSHANTA KUNDU VS STATE OF ODISHA	SANKET KANUNGO VS	MANIABANDHA /1 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000007/2026
48	D-BLAPL/12372/2026 BLAPL/4160/2026	SHAJAHAN ALI VS STATE OF ODISHA	MANGU NANDY VS	RAYAGADA G.R.P. /7 /2026 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000005/2026
49	D-BLAPL/12195/2026 BLAPL/4161/2026	HUSSAIN KHAN VS STATE OF ODISHA	SISIRA PANIGRAHI VS	DHARAMGARH /33 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000035/2025
50	D-BLAPL/12258/2026 BLAPL/4162/2026	KUNA @ KUNAL @ RAJANIKANTA NAIK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	ANGUL TOWN /43 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000102/2026
51	D-BLAPL/12205/2026 BLAPL/4163/2026	SUSANTA KUMAR SAHU VS STATE OF ODISHA	DAYANIDHI MISHRA VS	MOHANA /82 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000043/2024
52	D-BLAPL/12237/2026 BLAPL/4164/2026	SANJAYA SINGH @ SUBHA @ SUBODH GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	Bamapada (Industrial Area) /87 /2024 PRESIDING OFFICER, O.P.I.D. COURT,BALASOR ST/0000102/2025
53	D-BLAPL/12257/2026 BLAPL/4165/2026	RAMA KINKAR SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KOREI /441 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur ) CT/0002078/2025
54	D-BLAPL/12259/2026 BLAPL/4166/2026	PRAYASH KUMAR GUIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000122/2025
55	D-BLAPL/12282/2026 BLAPL/4167/2026	TULU BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /990 /2025 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000016/2025
56	D-BLAPL/12288/2026 BLAPL/4168/2026	RANJIT PATTANAIAK VS STATE OF ODISHA	KABIR KUMAR JENA VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000007/2026
57	D-BLAPL/11841/2026	MAYADHAR MOHAPATRA	ANSHUMAN PANDA	KHAIRA /134 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4169/2026	VS STATE OF ODISHA	VS	A.D.J., SORO(Baleshwar) ST/0000272/2025
58	D-BLAPL/11508/2026 BLAPL/4170/2026	SUNIL KUMAR SAHOO @ JITU VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BALIAPANDA /227 /2025 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000182/2026
59	D-BLAPL/12148/2026 BLAPL/4171/2026	KRISHNA KUMAR PRASAD VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000006/2026
60	D-BLAPL/12274/2026 BLAPL/4172/2026	SURESANA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT Spl/0000036/2026
61	D-BLAPL/12116/2026 BLAPL/4173/2026	MANIK RABIDAS VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TURUMUNGA /21 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000136/2026
62	D-BLAPL/12101/2026 BLAPL/4174/2026	SANJAY SHARMA VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /323 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000209/2023
63	D-CMAPL/18796/2026 CMAPL/60/2026	M/S.KAMDHENU TRADING CO., RAIPUR,CHHATISHGARH VS UNION OF INDIA	SOUMYA JYOTI BISWAL VS	// ( //
64	D-CMP/18929/2026 CMP/742/2026	JOGESWAR SARANGI VS SUBARNA MISHRA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// CIVIL JUDGE(SD), KHANDAPARA(Naya CS/0000029/2023
65	D-CMP/19748/2026 CMP/743/2026	RANJAN JENA @ RANJAN KUMAR JENA VS SUDHANSHU SEKHAR JENA	SIDHARTHA MISHRA VS	// A.D.J.,JALESWAR(Baleshwar) Fao/0000149/2025
66	D-CMP/19582/2026 CMP/744/2026	KAMINIRANJAN TANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),CHAMPUPA(Kendujhar CS/0000064/2017
67	D-CMP/18141/2026 CMP/745/2026	ALEKHA BEHERA VS SHANTILATA MISHRA	BRUNDABAN ROUT VS	// DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000117/2024
68	D-CMP/17528/2026 CMP/746/2026	INDRAMANI ROUT VS	AMARENDRA PRADHAN VS	// CIVIL JUDGE (JD),SORO(Baleshwar)

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69	D-CONTC/17043/2026 CONTC/2526/2026	STATE OF ODISHA DILLIP KUMAR SAHU VS ANANYA DAS, I.A.S	ADV. VS	CS/0000206/2022 // 0 //
70	D-CONTC/17038/2026 CONTC/2527/2026	BISHNU PRASAD PATTANAYAK VS ANANYA DAS, I.A.S	ADV. VS	// 0 //
71	D-CONTC/17046/2026 CONTC/2528/2026	GIRISH KUMAR DASH VS ANANYA DAS, I.A.S	ADV. VS	// 0 //
72	D-CONTC/17051/2026 CONTC/2529/2026	AMIYA RANJAN PATTNAIK VS ANANYA DAS, I.A.S	ADV. VS	// 0 //
73	D-CONTC/7692/2026 CONTC/2530/2026	RAJKUMAR NAG VS PREMANANDA URMA, TAHASILDAR BISRA	ADV. VS	// 0 //
74	D-CONTC/18961/2026 CONTC/2531/2026	GITANJALI PANIGRAHI VS DR. SATYAJEET RAY, DIRECTOR, REGIONAL SPINAL INJURY CENTRE, S.C.B. CUTTACK	ADV VS	// 0 //
75	D-CONTC/13783/2026 CONTC/2532/2026	LIMA LAXMI VS PRIYADARSINI SWAIN, OAS,	MIHIR KANTA RATH VS	// 0 //
76	D-CONTC/15260/2026 CONTC/2533/2026	KAILASH CHANDRA BEHERA VS GIRISH S.N.,PRINCIPAL SEC. TO GOVT., BHUBANESWAR	ADV. VS	// 0 //
77	D-CONTC/13895/2026 CONTC/2534/2026	PRIYA RANJAN DAS VS CHANCHAL RANA, IAS	ADV VS	// 0 //
78	D-CONTC/12189/2026 CONTC/2535/2026	BHABANATH SAHU VS SUKANTA KUMAR NAIK, OAS	ASHUTOSH MISHRA VS	// 0 //
79	D-CONTC/13362/2026 CONTC/2536/2026	CHATRUBHUJA SAHOO VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //

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80	D-CONTC/16352/2026 CONTC/2537/2026	SIMANCHALA SATPATHY VS SURENDRA KUMAR, I.A.S	ADV. VS	// 0 //
81	D-CONTC/16360/2026 CONTC/2538/2026	BIJAY KUMAR SAMANTARAY VS ANIL KUMAR SAHOO,SENIOR SUPERINTENDENT, CIRCLE JAIL, SAMBALPUR	ADV. VS	// 0 //
82	D-CONTC/16434/2026 CONTC/2539/2026	PRAN KRISHNO PANIGRAHI VS DR. ARABINDA KUMAR PADHEE, I.A.S	ADV. VS	// 0 //
83	D-CONTC/14703/2026 CONTC/2540/2026	JYOTIRANJAN PARIDA VS DR. N. THIRUMALA NAIK, IAS	SAHASRANSU SOURAV VS	// 0 //
84	D-CONTC/17020/2026 CONTC/2541/2026	BANABIHARI HOTA VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
85	D-CONTC/17208/2026 CONTC/2542/2026	SESHADEV KAR VS PUMA TUDU, IAS	ADV. VS	// 0 //
86	D-CONTC/17561/2026 CONTC/2543/2026	KUMUDA CHANDRA SAHU VS DHIRAJ KUMAR PATRA, TAHASILDAR OF DARINGBADI,KANDHAMAL	ADV VS	// 0 //
87	D-CONTC/19850/2026 CONTC/2544/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
88	D-CONTC/19855/2026 CONTC/2545/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVT. OF ODIHSA, RURAL DEVELOPMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
89	D-CONTC/19847/2026 CONTC/2546/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
90	D-CONTC/17880/2026 CONTC/2547/2026	SWARNA PRAVA SAHOO VS DR. N. THIRUMALA NAIK, I.A.S.	BIBHUPRASAD MISHRA VS	// 0 //
91	D-CONTC/19856/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//

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	CONTC/2548/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//
92	D-CONTC/19845/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/2549/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//
93	D-CONTC/19915/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/2550/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		//
94	D-CONTC/19844/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/2551/2026	VS	VS	0
		PRINCIPAL SECRETARY TO GOVT., RURAL DEVELOPMENT DEPARTMENT, ODISHA BHUBANESWAR		//
95	D-CONTC/17891/2026	DHARMENDRA KUMAR BEHERA	SWARUP KUMAR PATNAIK	//
	CONTC/2552/2026	VS	VS	0
		ASHALATA RACHAMALA, E.O., NOTIFIED AREA COUNCIL, RAMBHA		//
96	D-CONTC/19916/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/2553/2026	VS	VS	0
		PRINCIPAL SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		//
97	D-CONTC/19842/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/2554/2026	VS	VS	0
		SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//
98	D-CONTC/19918/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/2555/2026	VS	VS	0
		DIRECTOR OF HORTICULTURE, ODISHA, BHUBANESWAR		//
99	D-CONTC/19923/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/2556/2026	VS	VS	0
		PRINCIPAL SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		//
100	D-CONTC/19841/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/2557/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//
101	D-CONTC/19926/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/2558/2026	VS	VS	0
		DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, BHUBANESWAR		//
102	D-CONTC/18984/2026	TRIPURA MISHRA	ADV.	//
	CONTC/2559/2026	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/19839/2026 CONTC/2560/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
104	D-CONTC/19933/2026 CONTC/2561/2026	COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
105	D-CONTC/19889/2026 CONTC/2562/2026	SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
106	D-CONTC/19902/2026 CONTC/2563/2026	COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
107	D-CONTC/19904/2026 CONTC/2564/2026	DIRECTOR OF AGRICULTURE, FOOD PRODUCTION, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
108	D-CONTC/19883/2026 CONTC/2565/2026	DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
109	D-CONTC/19877/2026 CONTC/2566/2026	SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
110	D-CONTC/19859/2026 CONTC/2567/2026	DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
111	D-CONTC/19858/2026 CONTC/2568/2026	PRINCIPAL SECRETARY, AGRICULTURE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
112	D-CONTC/19901/2026 CONTC/2569/2026	COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
113	D-CONTC/19899/2026 CONTC/2570/2026	DIRECTOR OF HORTICULTURE, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DEPUTY DIRECTOR, AGRICULTURE (CR), CUTTACK	ADV. VS	// // () //

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### CASES REGISTERED REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/19896/2026 CONTC/2571/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// ()
115	D-CONTC/12279/2026 CONTC/2572/2026	BIBHUDATTA MAHARANA VS ASWATHY S., IAS	ADV. VS	// ()
116	D-CONTC/19306/2026 CONTC/2573/2026	MENAKA MISHRA VS CHINMAYA DAS, TAHASILDAR, KANIHA	JYOTI PATNAIK VS	// ()
117	D-CONTC/13985/2026 CONTC/2574/2026	BABAJI CHARAN DAS VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()
118	D-CONTC/15593/2026 CONTC/2575/2026	PRAMOD CHANDRA NANDA VS MRUTYUNJAY TRIPATHY, OAS	ADV. VS	// ()
119	D-CRLA/10612/2026 CRLA/394/2026	LIKUN@DURYODHAN BEHERA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /545 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak ) Spl/0000099/2025
120	D-CRLA/11037/2026 CRLA/395/2026	TOFAN@BIJAYA GOUDA VS STATE OF ODISHA	TANMAY MISHRA VS	DIGAPAHANDI /185 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000167/2022
121	D-CRLLP/10717/2026 CRLLP/45/2026	STATE OF ODISHA VS BIKASH PRADHAN	PARTHA SARATHI NAYAK, A.G.A. VS	CRIME AGAINST WOMEN AND CHILDREN AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000614/2023
122	D-CRLLP/10486/2026 CRLLP/46/2026	JALANDHAR BIBHAR VS STATE OF ODISHA	TIKERAM MEHER VS	//0 A.D.J.,PADAMPUR(Bargarh ) ICC/0000006/2022
123	D-CRLMA/10809/2026 CRLMA/50/2026	RASMITA SWAIN VS MANAS RANJAN MAHAPATRA	DIPTI DHALL VS	BALUGAON P.S. /236 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOTA GR/0000536/2024
124	D-CRLMC/12588/2026 CRLMC/1423/2026	SRINIBASH MISHRA @ SRINIBAS MISHRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BAUNISUNI /144 /2022 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000461/2022
125	D-CRLMC/12656/2026	MANGDU JANI	DEVASHIS PANDA	//0

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### CASES REGISTERED REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1424/2026	VS STATE OF ODISHA	VS	S.D.M.,KORAPUT(Koraput) MIS.CASE/0000012/2025
126	D-CRLMC/12084/2026 CRLMC/1425/2026	M/S GLF INFRA TECH PVT. LTD., BBSR VS STATE OF ODISHA (OPID)	SOUMYA MISHRA VS	EOW,BHUBANESWAR /2 /2024 PRESIDING OFFICER, DESIGNATED CO CT/0000004/2024
127	D-CRLMC/11443/2026 CRLMC/1426/2026	DIPTI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /53 /2022 A.D.J.,BALLIGUDA(Kandhamal) ST/0000052/2023
128	D-CRLMC/12378/2026 CRLMC/1427/2026	HEMANTA KUMAR NAIK VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SUNDARGARH TOWN /91 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH MIS.CASE/0000037/2026
129	D-CRLMC/7649/2026 CRLMC/1428/2026	GAGANADEEP @ GAGANDEEP BISWAL VS STATE OF ODISHA	SK. ZAFARULLA VS	AGARAPADA /145 /2024 SPECIAL JUDGE,BHADRAK(Bhadrak ) Spl/0000096/2024
130	D-CRLMC/10608/2026 CRLMC/1429/2026	BUDHURAM PUTEL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /82 /2014 2ND A.D.J., BALANGIR(Balangir) SC/0000028/2022
131	D-CRLMC/11296/2026 CRLMC/1430/2026	RADHA KRISHNA KHEMUDU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /101 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangir) Spl/0000096/2024
132	D-CRLMC/8953/2026 CRLMC/1431/2026	BANGALI MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /21 /2021 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000013/2021
133	D-CRLMC/11726/2026 CRLMC/1432/2026	DHRUTI RANJAN MOHANTY VS STATE OF ODISHA	SUJIT KUMAR DAS VS	/ /0 J.M.F.C,CHANDABALI(Bhadrak ) ICC/0000122/2016
134	D-CRLMC/12888/2026 CRLMC/1433/2026	BABLU@JYOTIRAJ BARIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	LINGARAJ P.S. /180 /2008 DISTRICT & SESSIONS JUDGE,BHUBANESWAR CT/0000170/2018
135	D-CRLMC/11875/2026 CRLMC/1434/2026	ASMAT SHAH VS ANUPAMA MISHRA	SK. ZAFARULLA VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0009640/2025
136	D-CRLMC/9832/2026 CRLMC/1435/2026	HIMANSU SEKHAR DASH VS	MANORANJAN MISHRA VS	AUL /182 /2019 J.M.F.C,AUL(Kendrapara )

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### CASES REGISTERED REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/12424/2026 CRLMC/1436/2026	STATE OF ODISHA BASANT ORAM @ BASANTA ORAM VS STATE OF ODISHA	DIPANKAR ACHARYA VS	GR/0000412/2019 PHULBANI TOWN /9 /2026 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000020/2026
138	D-CRLMC/6295/2026 CRLMC/1437/2026	SUJATA NANDA VS SANKAR NARAJ	MANORANJAN PADHY VS	// S.D.J.M.,KORAPUT(Koraput) ICC/0000021/2025
139	D-CRLMC/12936/2026 CRLMC/1438/2026	DEBI PRASAD YADAV VS STATE OF ODISHA(VIG.)	KABIR KUMAR JENA VS	BALASORE VIGILANCE /4 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000033/2013
140	D-CRLMC/9063/2026 CRLMC/1439/2026	JITANA KUMAR SAHOO VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	BADAGODA P.S. /104 /2016 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0001799/2016
141	D-CRLMC/11844/2026 CRLMC/1440/2026	HASINA BIBI VS STATE OF ODISHA	MOHAMMED RIAZ VS	LALBAG /54 /2020 C.J.M.,CUTTACK(Cuttack) ST/0000053/2021
142	D-CRLMC/12314/2026 CRLMC/1441/2026	SANTOSH MEHENA @ SANTOSH MEHENNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /118 /2011 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000098/2012
143	D-CRLMC/9521/2026 CRLMC/1442/2026	SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KOTOAGARH /10 /2011 A.D.J.,BALLIGUDA(Kandhamal) ST/0000012/2017
144	D-CRLMC/12145/2026 CRLMC/1443/2026	SURYAMANI BEHURA VS REPUBLIC OF INDIA (ENFORCEMENT DIRECTORATE)	AMITABH MISHRA VS	CUTTACK VIGILANCE /50 /2012 ) //
145	D-CRLMC/12301/2026 CRLMC/1444/2026	ASHALATA BEHURA VS REPUBLIC OF INDIA (ED)	AMITABH MISHRA VS	CUTTACK VIGILANCE /50 /2012 ) //
146	D-CRLMP/11706/2026 CRLMP/603/2026	CHAKRADHARA NAYAK VS STATE OF ODISHA	JYOTI PATNAIK VS	// ) //
147	D-CRLMP/12207/2026 CRLMP/604/2026	AKASH PANDA VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	// ) //

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## CASES REGISTERED REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLREV/11498/2026 CRLREV/319/2026	NIMAIN CHARAN MOHARANA VS SUBASH CHANDRA JENA	BIJAYA KUMAR RAGADA VS	//0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000002/2016
149	D-CRLREV/12767/2026 CRLREV/320/2026	DIPALIKA MOHANTY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	DARGHA BAZAR /90 /2023 J.M.F.C,CUTTACK(Cuttack) CRMC/0000042/2026
150	D-EXP/17322/2026 EXP/61/2026	DR. KISHORE CHANDRA MOHAPATRA VS UNION OF INDIA	ADITYA PATI VS	// () //
151	D-FAO/15309/2026 FAO/447/2026	SUBASH CHANDRA KAR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANE Gia/0001076/2016
152	D-FAO/16636/2026 FAO/448/2026	MANAGING COMMITTEE OF SUBALAYA BALIDIHI U.P(M.E.) SCHOOL, CUTTACK VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// STATE EDUCATION TRIBUNAL,BHUBANE Gia/0001303/2017
153	D-FAO/17748/2026 FAO/449/2026	AKSHAYA KUMAR SATAPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANE Gia/0002275/2017
154	D-FAO/16820/2026 FAO/450/2026	RAJASHREE DASH VS JYOTIKANTA PANDA	DHIRENDRA KUMAR MOHAPATRA VS	// DISTRICT & SESIONS JUDGE,BHUBANE IA/0000001/2025
155	D-FAO/19115/2026 FAO/451/2026	SUBASA CHANDRA PANDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANE Gia/0001561/2017
156	D-FAO/19160/2026 FAO/452/2026	SANATAN SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANE Gia/0001566/2017
157	D-FAO/19594/2026 FAO/453/2026	MANAGING COMMITTEE OF MANPUR HIGH SCHOOL, MANPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANE Gia/0000374/2017
158	D-FAO/19596/2026 FAO/454/2026	MANAGING COMMITTEE OF MARKANDA VIDYA MANDIR, GADAHARISHPUR, JAGATSINGHPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANE Gia/0001030/2017
159	D-FAO/19599/2026	MANAGING COMMITTEE OF BAKTARPUR HIGH SCHOOL, BAKTARPUR,KENDRAPARA	KUNAL KUMAR SWAIN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/455/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0002055/2017
160	D-FAO/19602/2026 FAO/456/2026	MANAGING COMMITTEE OF MOHA BHAI RABI HIGH SCHOOL, TONDA, NABARANGPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000045/2017
161	D-FAO/19140/2026 FAO/457/2026	SMRUTI SANGITA RAY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0001040/2016
162	D-FAO/19178/2026 FAO/458/2026	AMIYABALA PARIDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0001041/2016
163	D-FAO/19195/2026 FAO/459/2026	M.C. OF AKHANDALESWAR GIRLS HIGH SCHOOL, PURBAPADA, BALASORE VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000055/2017
164	D-FAO/19604/2026 FAO/460/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SARANDA, BARGARH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000368/2017
165	D-FAO/19607/2026 FAO/461/2026	MANAGING COMMITTEE OF B.N.B. HIGH SCHOOL, DHANATRI, JAJPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000499/2017
166	D-FAO/19790/2026 FAO/462/2026	MANAGING COMMITTE OF SARKANDA HIGH SCHOOL, SARKANDA,BARGARH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000496/2017
167	D-MACA/14021/2026 MACA/410/2026	THE GENERAL MANAGER (CLAIMS LEGAL), M/S. GO DIGIT GENERAL INSURANCE COMPANY LIMITED, VS AJAY DAS	COMPANY KUNAL KUMAR SWAIN VS	// 4TH M.A.C.T., KAMAKHYANAGAR(Dheroi) Mac/0000013/2023
168	D-MATA/14773/2026 MATA/154/2026	ATISH KUMAR ACHARYA VS SUSHREE NIVEDITA ACHARYA	LAKSMIDHAR KABI VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) CP/0000237/2024
169	D-MATA/18610/2026 MATA/155/2026	PRADIPTA KUMAR DAS VS BABITA BEHERA	AUROVINDA MOHANTY VS	// JUDGE, FAMILY COURT, JAGATSINGPUR CP/0000713/2021
170	D-RPFAM/18989/2026 RPFAM/123/2026	BHAGABATI DAS@MAHALIK VS	ARIJEET MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak)

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### CASES REGISTERED REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-RSA/15637/2026 RSA/219/2026	RANJAN KUMAR MAHALIK KUMAR DEHERI VS TEJARAM PADHAN	AMIT PRASAD BOSE VS	Crp/0000035/2021 // DIST.AND SESSIONS JUDGE,BARGARH
172	D-RSA/16064/2026 RSA/220/2026	BHAIRAB CHARAN MEHER VS HALAPANI SAHU	GOKULANANDA SAHU VS	RFA/0000005/2023 // A.D.J.,PADAMPUR(Bargarh )
173	D-RVWPET/12063/2026 RVWPET/107/2026	AMIT KUMAR TRIPATHY VS THE CHAIRMAN, DHENKANAL GRAMYA BANK ,DHENKANAL	RAMANATH ACHARYA VS	RFA/0000010/2025 // ()
174	D-RVWPET/5195/2026 RVWPET/108/2026	RAMA KRUSHNA MOHAPATRA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// () //
175	D-TRP(C)/19600/2026 TRP(C)/131/2026	NIVEDITA SINGH VS PARTHA SARATHI MALLICK	JITENDRA SAMANTARAY VS	// JUDGE,FAMILY COURT,JEYPORE(Korap
176	D-TRP(C)/19362/2026 TRP(C)/132/2026	NARAYAN MAHARANA VS PANKAJINI MAHARANA	SANJAY KUMAR PARIDA VS	CP/0000085/2025 // JUDGE, FAMILY COURT,JAJPUR(Jajapur
177	D-WA/17357/2026 WA/639/2026	STATE OF ODISHA VS RANJAN KUMAR TRIPATHY	SASWAT DAS,A.G.A VS	CP/0000124/2025 // () //
178	D-WA/17826/2026 WA/640/2026	REGIONAL DIRECTOR / REGIONAL OFFICER,CENTRAL BOARD OF SECONDARY EDUCATION, VS BISWAJIT THAKUR	AKHIL KUMAR PATTANAYAK VS	// () //
179	D-WA/17358/2026 WA/641/2026	STATE OF ODISHA VS MOHAMMED SAFIQUE	AISHWARYA DASH,A.S.C VS	// () //
180	D-WA/18165/2026 WA/642/2026	MUKESH THATOI VS STATE OF ODISHA	ARIJEET MISHRA VS	// () //
181	D-WA/17828/2026 WA/643/2026	REGIONAL DIRECTOR/REGIONAL OFFICER,CENTRAL BOARD OF SECONDARY EDUCATION, VS OMKRISH MISHRA	ARUN KUMAR PATEL VS	// () //

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### CASES REGISTERED REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/18170/2026 WA/644/2026	MUKESH THATOI VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
183	D-WA/16993/2026 WA/645/2026	STATE OF ODISHA VS CHANDRA PRAKASH RATH	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
184	D-WA/18164/2026 WA/646/2026	SURYAKANTA SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
185	D-WA/15946/2026 WA/647/2026	STATE OF ODISHA VS MAMATA DAS	PRABIR KUMAR RAY,A.G.A VS	// 0 //
186	D-WA/18167/2026 WA/648/2026	SURYAKANTA SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
187	D-WA/16634/2026 WA/649/2026	STATE OF ODISHA VS MAHADEV MEHER	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
188	D-WA/18326/2026 WA/650/2026	UTTAM KUMAR PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
189	D-WA/18085/2026 WA/651/2026	SUJATA ANJALI MALLICK VS DEBASISH MALLICK	AMIYA KUMAR MOHANTY VS	// 0 //
190	D-WA/16730/2026 WA/652/2026	STATE OF ODISHA VS KSHIROD KUMAR DAS	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
191	D-WP(C)/18769/2026 WP(C)/13498/2026	KRISHNA SHUBHADARSHINI BAR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
192	D-WP(C)/17920/2026 WP(C)/13499/2026	TELEMATIC SERVICES, KHORDHA VS ASSISTANT COMMISSIONER OF STATE TAX, BHUBANESWAR	SATYA RANJAN BEHERA VS	// 0 //
193	D-WP(C)/17646/2026	VANITA SAHU	ASHOK DAS	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13500/2026	VS THE STATE OF ODISHA	VS	0 //
194	D-WP(C)/17642/2026 WP(C)/13501/2026	BINOD SAHU VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
195	D-WP(C)/19074/2026 WP(C)/13502/2026	BIJAY CHANDRAKSHYA DEO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
196	D-WP(C)/16939/2026 WP(C)/13503/2026	NARENDRA KUMAR JENA VS MANMOHAN AICHA	MANOJ VERMA VS	// 0 //
197	D-WP(C)/18369/2026 WP(C)/13504/2026	MD.ASIF VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
198	D-WP(C)/19078/2026 WP(C)/13505/2026	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
199	D-WP(C)/18485/2026 WP(C)/13506/2026	DR. RAJ KISHORE MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
200	D-WP(C)/18420/2026 WP(C)/13507/2026	MALAYA KUMAR MOHANTY VS COMMISSIONER CUM SECY TO GOVT. OF ODISHA.,PANCHAYATI RAJ DEPT.,BHUBANESWAR	KSHIROD KUMAR ROUT VS	// 0 //
201	D-WP(C)/18751/2026 WP(C)/13508/2026	JAGADANANDA DHARUA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
202	D-WP(C)/18877/2026 WP(C)/13509/2026	SURENDRA KUMAR BARIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
203	D-WP(C)/19239/2026 WP(C)/13510/2026	SANJUKTA MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
204	D-WP(C)/18705/2026 WP(C)/13511/2026	AKSHAYA KUMAR MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// 0

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### CASES REGISTERED REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/18349/2026 WP(C)/13512/2026	STATE OF ODISHA DAMAYANTI PRADHAN VS	SUBHADUTTA ROUSTRAY VS	// // 0
206	D-WP(C)/16930/2026 WP(C)/13513/2026	STATE OF ODISHA DEBENDRA NATH SWAIN VS	DWARIKA PRASAD MOHANTY VS	// // 0
207	D-WP(C)/18771/2026 WP(C)/13514/2026	ANADI CHARAN MOHANTY TARAKESWAR JENA VS	SUBRATA MOHARANA VS	// // 0
208	D-WP(C)/18959/2026 WP(C)/13515/2026	THE ASSISTANT COMMISSIONER OF STATE TAX, BALASORE CIRCLE PURUSOTTAM KHATUA VS	SIBA PRASAD SWAIN VS	// // 0
209	D-WP(C)/18939/2026 WP(C)/13516/2026	STATE OF ODISHA PIOLAL BISWAS VS	MAHESWAR MOHANTY VS	// // 0
210	D-WP(C)/18973/2026 WP(C)/13517/2026	STATE OF ODISHA RANJAN KAR VS	BIBHUDHENDRA DASH VS	// // 0
211	D-WP(C)/19516/2026 WP(C)/13518/2026	STATE OF ODISHA HAZI MOHAMMAD SAKIL VS	SANJAY KUMAR DAS VS	// // 0
212	D-WP(C)/19081/2026 WP(C)/13519/2026	STATE OF ODISHA PRABHUSAHA E KANDULUNA VS	HIMANSU SEKHAR SATAPATHY VS	// // 0
213	D-WP(C)/19073/2026 WP(C)/13520/2026	STATE OF ODISHA M/S.RKD CONSTRUCTIONS PVT. LTD., BHUBANESWAR VS	SUPRATIK ACHARYA VS	// // 0
214	D-WP(C)/13524/2026 WP(C)/13521/2026	STATE OF ODISHA BIJAY BHUSAN SARANGI VS	KOUSIK ANANDA GURU VS	// // 0
215	D-WP(C)/17631/2026 WP(C)/13522/2026	STATE OF ODISHA KALYANI NAYAK VS	ANAM CHARAN PANDA VS	// // 0
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/18621/2026 WP(C)/13523/2026	RAJKISHORE BISWAL VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
217	D-WP(C)/18629/2026 WP(C)/13524/2026	NRUSHINGHA CHARAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
218	D-WP(C)/19089/2026 WP(C)/13525/2026	JOSEPH TOPNO VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
219	D-WP(C)/18624/2026 WP(C)/13526/2026	BIBHUTI BHUSAN SETHY VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
220	D-WP(C)/19692/2026 WP(C)/13527/2026	PRADYUT KESHARI GIRI VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
221	D-WP(C)/17641/2026 WP(C)/13528/2026	MITHUN SAHU VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
222	D-WP(C)/17309/2026 WP(C)/13529/2026	SAROJINI JENA VS THE EXECUTIVE OFFICER, KEONJHARGARH MUNICIPALITY, KEONJHAR	DURGA PRASAD PRADHAN VS	// 0 //
223	D-WP(C)/18625/2026 WP(C)/13530/2026	NIBEDITA SETHY VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
224	D-WP(C)/18627/2026 WP(C)/13531/2026	RAMAKANTA KHUNTIA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
225	D-WP(C)/18068/2026 WP(C)/13532/2026	GANGADHAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
226	D-WP(C)/18531/2026 WP(C)/13533/2026	SARASWATI DEHURY VS REGIONAL BRANCH MANAGER, BANK OF MAHARASTHRA, BHUBANESWAR	BHABANI SANKAR DAS VS	// 0 //
227	D-WP(C)/19216/2026	GOBINDA CHARAN NAIK	SWAPNIL ROY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13534/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/19437/2026 WP(C)/13535/2026	SIBA PRASAD DESITE VS ASSISTANT COMMISSIONER OF STATE TAX. CT AND GST, RAYAGADA	ITISHREE TRIPATHY VS	// 0 //
229	D-WP(C)/19176/2026 WP(C)/13536/2026	SARATA CHANDRA BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
230	D-WP(C)/17312/2026 WP(C)/13537/2026	SWAMI VIVEKANANDA NURSING COLLEGE, MAYURBHANJ VS THE STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
231	D-WP(C)/18619/2026 WP(C)/13538/2026	BISHNU PRASAD SAHOO VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
232	D-WP(C)/18777/2026 WP(C)/13539/2026	PALLAVI PRIYADARSHINI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
233	D-WP(C)/17827/2026 WP(C)/13540/2026	SHASI PATRA TANDI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
234	D-WP(C)/18618/2026 WP(C)/13541/2026	BASANTA KUMAR KHATUA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
235	D-WP(C)/18783/2026 WP(C)/13542/2026	ANSUMAN LENKA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
236	D-WP(C)/18090/2026 WP(C)/13543/2026	M/S RANJIT KUMAR DASH VS BHARAT SANCHAR NIGAM LIMITED (BSNL), BHUBANESWAR	PRABODHA CHANDRA NAYAK VS	// 0 //
237	D-WP(C)/17082/2026 WP(C)/13544/2026	ANUSAYA SAMAL VS STATE OF ODISHA	SOURAV SUMAN BHUYA VS	// 0 //
238	D-WP(C)/16498/2026 WP(C)/13545/2026	M/S.RAMESWAR TRADERS 1ST MILITARY LINE, BERHAMPUR, GANJAM VS	PADMALAYA MOHAPATRA VS	// 0

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239	D-WP(C)/17714/2026 WP(C)/13546/2026	STATE OF ODISHA M/S SHRI VIGHNESHWARA SEEDS, BARGARH VS	ABHILASH MISHRA VS	// // ()
240	D-WP(C)/18876/2026 WP(C)/13547/2026	THE COMMISSIONER COMMERCIAL TAX(C.T) AND GOODS AND SERVICES TAX(G.S.T.), CUTTACK SUBASH CHANDRA MISHRA VS	RAMAKRISHNA BISOI VS	// // ()
241	D-WP(C)/19067/2026 WP(C)/13548/2026	STATE OF ODISHA M/S.RKD CONSTRUCTIONS PVT.LTD, BHUBANESWAR VS	SUPRATIK ACHARYA VS	// // ()
242	D-WP(C)/18879/2026 WP(C)/13549/2026	STATE OF ODISHA PRASANTA KUMAR MISHRA VS	RAMAKRISHNA BISOI VS	// // ()
243	D-WP(C)/19159/2026 WP(C)/13550/2026	STATE OF ODISHA NAYAPALLI BRIT COLONY DEVELOPMENT COMMITTEE, BHUBANESWAR VS	JITENDRA SAMANTARAY VS	// // ()
244	D-WP(C)/18883/2026 WP(C)/13551/2026	STATE OF ODISHA CHANDRAKANT MISHRA VS	RAMAKRISHNA BISOI VS	// // ()
245	D-WP(C)/16870/2026 WP(C)/13552/2026	STATE OF ODISHA KALPANA SHUKLA VS	ASHOK KUMAR BEHERA VS	// // ()
246	D-WP(C)/17715/2026 WP(C)/13553/2026	STATE OF ODISHA JALADHAR MAJHI VS	BHABA RANJAN KAR VS	// // ()
247	D-WP(C)/18885/2026 WP(C)/13554/2026	GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BHUBANESWAR SUBHRANSHU SWAIN VS	RAMAKRISHNA BISOI VS	// // ()
248	D-WP(C)/18888/2026 WP(C)/13555/2026	STATE OF ODISHA KABITA MOHANTY VS	RAMAKRISHNA BISOI VS	// // ()
249	D-WP(C)/17716/2026 WP(C)/13556/2026	STATE OF ODISHA RAMA CHANDRA KAR VS	SURENDRA KUMAR SAHOO VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/18646/2026 WP(C)/13557/2026	CHANDRABHANU MAHARATHY VS STATE OF ODISHA	SIBASIS SAMANTARAY VS	// 0 //
251	D-WP(C)/17722/2026 WP(C)/13558/2026	BINODINI PATEL VS GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BHUBANESWAR	BHABA RANJAN KAR VS	// 0 //
252	D-WP(C)/19793/2026 WP(C)/13559/2026	SUSHREE SANGHAMITRA SINGH VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //
253	D-WP(C)/16968/2026 WP(C)/13560/2026	NARENDRA KUMAR SAHU VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
254	D-WP(C)/17728/2026 WP(C)/13561/2026	MANDHAR DHAMBEL VS GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BHUBANESWAR	BHABA RANJAN KAR VS	// 0 //
255	D-WP(C)/18355/2026 WP(C)/13562/2026	MANORANJAN MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
256	D-WP(C)/19015/2026 WP(C)/13563/2026	ASWINI SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
257	D-WP(C)/19037/2026 WP(C)/13564/2026	GOURI SARKAR VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
258	D-WP(C)/19044/2026 WP(C)/13565/2026	SAMBHUNATH SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
259	D-WP(C)/18889/2026 WP(C)/13566/2026	SASHIDHAR DASH VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
260	D-WP(C)/14592/2026 WP(C)/13567/2026	INDRAMANI SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
261	D-WP(C)/17734/2026	RATNAKAR RANA	BHABA RANJAN KAR	//

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### CASES REGISTERED REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13568/2026	VS GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BBSR	VS	0 //
262	D-WP(C)/19670/2026 WP(C)/13569/2026	RAJIB LOCHAN PARHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
263	D-WP(C)/18630/2026 WP(C)/13570/2026	M/S MAA SONTOSHI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	GURUDUTTA KAR VS	// 0 //
264	D-WP(C)/15561/2026 WP(C)/13571/2026	DAMA PRADHAN VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
265	D-WP(C)/17738/2026 WP(C)/13572/2026	RAMANCHAL SATPATHY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
266	D-WP(C)/19573/2026 WP(C)/13573/2026	K.RANJITA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
267	D-WP(C)/18687/2026 WP(C)/13574/2026	J D GROUP (CONTRACTOR), NMDC NAGARNAAR NISP PLANT AND TRANSPORT WORKS, BIRSA VS THE MCL (MAHANADI COALFIELDS LIMITED), SAMBALPUR	BRISHATI PRINDA VS	// 0 //
268	D-WP(C)/19605/2026 WP(C)/13575/2026	BIRA KISHORE JANKA VS THE COMMISSIONER, CT AND GST, CUTTACK	SUBASH CHANDRA SAHOO VS	// 0 //
269	D-WP(C)/19595/2026 WP(C)/13576/2026	RATNAMANI DEI VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
270	D-WP(C)/19459/2026 WP(C)/13577/2026	ISHWAR CHANDRA BISWAL VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
271	D-WP(C)/19630/2026 WP(C)/13578/2026	LILI BARIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
272	D-WP(C)/19646/2026 WP(C)/13579/2026	DILLIP KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/16145/2026 WP(C)/13580/2026	STATE OF ODISHA BASANTI NAYAK VS STATE OF ODISHA	PRABHUDUTTA ACHARYA VS	// // ()
274	D-WP(C)/19441/2026 WP(C)/13581/2026	SANTOSH KUMAR MESUA VS STATE OF ODISHA	SANJIB MOHANTY VS	// // ()
275	D-WP(C)/19647/2026 WP(C)/13582/2026	SHREERAKSHYAN INFRACOM PRIVATE LIMITED, BHUBANESWAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()
276	D-WP(C)/17756/2026 WP(C)/13583/2026	RAMA KANTA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // ()
277	D-WP(C)/19288/2026 WP(C)/13584/2026	SURAJ KUMAR PATEL VS STATE OF ODISHA	ARIJEET MISHRA VS	// // ()
278	D-WP(C)/18177/2026 WP(C)/13585/2026	GANGADHAR SAHOO VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// // ()
279	D-WP(C)/17815/2026 WP(C)/13586/2026	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	BAMADEV BARAL VS	// // ()
280	D-WP(C)/19046/2026 WP(C)/13587/2026	BISWAJEET BEHERA VS STATE OF ODISHA	ASHOK DAS VS	// // ()
281	D-WP(C)/18244/2026 WP(C)/13588/2026	TARAK NATH DAS VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// // ()
282	D-WP(C)/16430/2026 WP(C)/13589/2026	TRILOCHAN PANIGRAHI VS PRINCIPAL SECRETARY TO GOVT OF ODISHA, SCHOOL AND MASS EDUCATION, KHURDA	SAKTI PRASAD DAS VS	// // ()
283	D-WP(C)/16480/2026 WP(C)/13590/2026	M/S.KAILASH GARMENTS HANUMAN BAZAR, BERHAMPUR, GANJAM VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// // ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/19129/2026 WP(C)/13591/2026	BHAKTA PRASAD PRADHAN VS THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, SAMBALPUR	ABHAYA KUMAR SHARMA VS	// 0 //
285	D-WP(C)/17306/2026 WP(C)/13592/2026	GANGADHAR ROUT VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
286	D-WP(C)/18628/2026 WP(C)/13593/2026	PRAVAKAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
287	D-WP(C)/17404/2026 WP(C)/13594/2026	PURUSOTTAM NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/17741/2026 WP(C)/13595/2026	ANITA BARIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
289	D-WP(C)/18803/2026 WP(C)/13596/2026	PRABIN DARJEE VS THE STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
290	D-WP(C)/19591/2026 WP(C)/13597/2026	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
291	D-WP(C)/18140/2026 WP(C)/13598/2026	BHASKAR BISOYI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
292	D-WP(C)/18328/2026 WP(C)/13599/2026	RAGHUNATH NAYAK VS STATE OF ODISHA	MITHUN KUMAR PRADHAN VS	// 0 //
293	D-WP(C)/19510/2026 WP(C)/13600/2026	KARNA NIAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
294	D-WP(C)/18365/2026 WP(C)/13601/2026	BAISHALI PATTNAIK VS THE REGISTRAR CIVIL COURT, DISTRICT COURT, CUTTACK	RITA SINGH VS	// 0 //
295	D-WP(C)/17882/2026	RAJALAXMI SWAIN	BIPIN KUMAR NAYAK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13602/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/16981/2026 WP(C)/13603/2026	TEKESWAR SAHU VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
297	D-WP(C)/19861/2026 WP(C)/13604/2026	RANJAN SAHOO VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	PRAGYAN PARAMITA MOHANTY VS	// 0 //
298	D-WP(C)/17921/2026 WP(C)/13605/2026	BIPIN BIHARI KALLO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
299	D-WP(C)/17282/2026 WP(C)/13606/2026	RUSHI KUMARI GAYATRI DASH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
300	D-WP(C)/17924/2026 WP(C)/13607/2026	SUNIL KUMAR SAHU VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
301	D-WP(C)/18845/2026 WP(C)/13608/2026	PRAFULLA KUMAR PATTNAIK VS BANK OF INDIA	RANJAN KUMAR ROUT VS	// 0 //
302	D-WP(C)/19843/2026 WP(C)/13609/2026	BRAMHAJEET BISWAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
303	D-WP(C)/18424/2026 WP(C)/13610/2026	M.GIRISH KUMAR DAS VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
304	D-WP(C)/19638/2026 WP(C)/13611/2026	KALYANI DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
305	D-WP(C)/19011/2026 WP(C)/13612/2026	ANUPAMA SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
306	D-WP(C)/17603/2026 WP(C)/13613/2026	SRIKANTA JENA VS	SANJAY KUMAR BEHERA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/18917/2026 WP(C)/13614/2026	STATE OF ODISHA HARISHCHANDRA BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //
308	D-WP(C)/16310/2026 WP(C)/13615/2026	M/S.MAHANADI COALFIELDS LTD, JHARSHUGUDA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
309	D-WP(C)/18519/2026 WP(C)/13616/2026	NAJMUN BIBI VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
310	D-WP(C)/19928/2026 WP(C)/13617/2026	SHREE GOPAL GOSALA, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
311	D-WP(C)/19192/2026 WP(C)/13618/2026	SIBAN MISHRA VS UCO BANK, BHUBANESWAR	SOUMYA MISHRA VS	// 0 //
312	D-WP(C)/19930/2026 WP(C)/13619/2026	SHREE GOPAL GOSALA, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
313	D-WP(C)/17744/2026 WP(C)/13620/2026	SANKARSAN SAHU VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// 0 //
314	D-WP(C)/17866/2026 WP(C)/13621/2026	SABITRI MURMU VS SUB- COLLECTOR, BARIPADA CUM CHAIRMAN RMC, BETNOTI	PRAFULLA CHANDRA ACHARYA VS	// 0 //
315	D-WP(C)/17663/2026 WP(C)/13622/2026	GOPAL KRUSHNA PADHI VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
316	D-WP(C)/18537/2026 WP(C)/13623/2026	KUNIMANI APAT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
317	D-WP(C)/18688/2026 WP(C)/13624/2026	RANJIT SENAPATI VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/19925/2026 WP(C)/13625/2026	SHREE GOPAL GOSALA, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
319	D-WP(C)/19852/2026 WP(C)/13626/2026	ROHIT PIPLANI VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
320	D-WP(C)/19320/2026 WP(C)/13627/2026	FOUR FRIENDS BEVERAGES PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
321	D-WP(C)/17352/2026 WP(C)/13628/2026	JAJATI KESHARI BEURA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
322	D-WP(C)/19936/2026 WP(C)/13629/2026	KISHOR CHAUHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
323	D-WP(C)/19355/2026 WP(C)/13630/2026	HITESH KUMAR SETHY VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
324	D-WP(C)/18697/2026 WP(C)/13631/2026	UMESH CHANDRA DEBATA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
325	D-WP(C)/16312/2026 WP(C)/13632/2026	M/S MAHANADI COALFIELDS LIMITED VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
326	D-WP(C)/19357/2026 WP(C)/13633/2026	SUBHASINI SAHU VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
327	D-WP(C)/17476/2026 WP(C)/13634/2026	BIKASH NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
328	D-WP(C)/19941/2026 WP(C)/13635/2026	MANAS KUMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
329	D-WP(C)/18919/2026	AGADHU SUNA	KRISHNA CHANDRA SAHU	//

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	WP(C)/13636/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/17713/2026	JAMES TIRKEY	BHABA RANJAN KAR	//
	WP(C)/13637/2026	VS GOVT. OF ODISHA	VS	0 //
331	D-WP(C)/19360/2026	MAMATA BEHERA	TRILOCHAN BARIK	//
	WP(C)/13638/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/19396/2026	MANAS MAHAPATRA	AKSHAYA KUMAR PANDEY	//
	WP(C)/13639/2026	VS THE COLLECTOR, CUTTACK	VS	0 //
333	D-WP(C)/19962/2026	NILESH MITTAL	SAROJ KUMAR PADHY	//
	WP(C)/13640/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/19184/2026	RAJESWARI HATI	SWAPNA KUMAR OJHA	//
	WP(C)/13641/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/19495/2026	BINOD BIHARI SAHU	PRAKASH KUMAR ROUT	//
	WP(C)/13642/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/19191/2026	MAMITA DALAI	SWAPNA KUMAR OJHA	//
	WP(C)/13643/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/19462/2026	KRUTIBAS PATTANAYAK	LAXMIKANTA MOHANTY	//
	WP(C)/13644/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/19194/2026	G.BANAMALI RAO	SWAPNA KUMAR OJHA	//
	WP(C)/13645/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/17471/2026	TARAKESWAR MAHADEV PARICHALANA COMMITTEE, DHENKANAL	AMARENDRA SAHOO	//
	WP(C)/13646/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/19789/2026	SREERAM SEBA PARISAD, FATEGARH	AMIYA KUMAR MISHRA	//
	WP(C)/13647/2026	VS	VS	0

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341	D-WP(C)/17937/2026 WP(C)/13648/2026	STATE OF ODISHA RADHAKRISHNA PRADHAN VS	ANUP UDAYA SENAPATI VS	// // ()
342	D-WP(C)/19196/2026 WP(C)/13649/2026	STATE OF ODISHA DHANANJAYA PATRO VS	SWAPNA KUMAR OJHA VS	// // ()
343	D-WP(C)/19593/2026 WP(C)/13650/2026	STATE OF ODISHA FOUR FRIENDS BEVERAGES PVT. LTD, BHUBANESWAR VS	SAIBRATA RATH VS	// // ()
344	D-WP(C)/18733/2026 WP(C)/13651/2026	STATE OF ODISHA GADADHAR SHAW VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
345	D-WP(C)/18616/2026 WP(C)/13652/2026	STATE OF ODISHA PINKY DEVI VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
346	D-WP(C)/19624/2026 WP(C)/13653/2026	STATE OF ODISHA BISHNUPRIYA RAY VS	JAGANNATH BHUYAN VS	// // ()
347	D-WP(C)/18738/2026 WP(C)/13654/2026	STATE OF ODISHA BIJAYA KUMAR MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
348	D-WP(C)/17755/2026 WP(C)/13655/2026	STATE OF ODISHA USHAMANJARI SAHU VS	ANUP UDAYA SENAPATI VS	// // ()
349	D-WP(C)/18614/2026 WP(C)/13656/2026	STATE OF ODISHA GEETANJALI MUKHERJEE VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
350	D-WP(C)/19236/2026 WP(C)/13657/2026	STATE OF ODISHA IPSITA ROUT VS	ASHOK KUMAR MOHANTY VS	// // ()
351	D-WP(C)/18744/2026 WP(C)/13658/2026	DIRECTOR SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES(SSEPD), BHUBANESWAR KALPANA KUMARI DEVI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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352	D-WP(C)/14817/2026 WP(C)/13659/2026	RANJITA BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
353	D-WP(C)/19467/2026 WP(C)/13660/2026	MANOJ KUMAR MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
354	D-WP(C)/17930/2026 WP(C)/13661/2026	SANTOSINI SAHU VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
355	D-WP(C)/18137/2026 WP(C)/13662/2026	SK.JAINUDDIN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
356	D-WP(C)/19799/2026 WP(C)/13663/2026	ISPITA PANDA VS SUBASIS MISHRA	SADAYA LAXMI PATNAIK VS	// 0 //
357	D-WP(C)/17932/2026 WP(C)/13664/2026	TANKADHAR DEHURY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
358	D-WP(C)/19479/2026 WP(C)/13665/2026	M/S. BALARAM TRADERS, GANJAM VS THE ASSISTANT COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR DIVISION	PRANAYA KISHORE HARICHANDAN VS	// 0 //
359	D-WP(C)/19220/2026 WP(C)/13666/2026	PRASANA KUMAR DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
360	D-WP(C)/19431/2026 WP(C)/13667/2026	PRAMILA PRADHAN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
361	D-WP(C)/19391/2026 WP(C)/13668/2026	PURNA CHANDRA ROUT VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
362	D-WP(C)/19406/2026 WP(C)/13669/2026	GULABI DEVI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
363	D-WP(C)/19485/2026	SASMITA BEHERA	BISWARANJAN MAHARATHA	//

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	WP(C)/13670/2026	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/19598/2026 WP(C)/13671/2026	SURENDRA KUMAR ROUT VS STATE OF ODISHA	BUDHIRAM DAS VS	// () //
365	D-WP(C)/19644/2026 WP(C)/13672/2026	BHABANI SHANKAR MAHANTA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// () //
366	D-WP(C)/19917/2026 WP(C)/13673/2026	KISHORE KUMAR MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //
367	D-WP(C)/17760/2026 WP(C)/13674/2026	HEMANTA KUMAR MALUA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //
368	D-WP(C)/17762/2026 WP(C)/13675/2026	DHIREN KUMAR DEHURY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //
369	D-WP(C)/17745/2026 WP(C)/13676/2026	KARTIKA CAHRAN BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //
370	D-WP(C)/19654/2026 WP(C)/13677/2026	BIBHUTI BHUSAN NANDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
371	D-WP(C)/19927/2026 WP(C)/13678/2026	GENERAL MANAGER, IB VALLEY AREA, JHARSUGUDA VS PRAHALLAD DIXIT	RAKESH SHARMA VS	// () //
372	D-ABLAPL/12269/2026 ABLAPL/4866/2026	DEVI PRASAD BISWAL VS STATE OF ODISHA	MITALEE JESTHI VS	CHAULIAGANJA /197 /2026 () //
373	D-ABLAPL/12177/2026 ABLAPL/4867/2026	RABINDRA BARIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /166 /2026 () //
374	D-ABLAPL/12186/2026 ABLAPL/4868/2026	CHANDRAKANTA DAS VS	HEMANTA KUMAR RATSINGH VS	TIRTOL /219 /2026 ()

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375	D-ABLAPL/12270/2026 ABLAPL/4869/2026	STATE OF ODISHA BIBATSA KANHAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	// KANTAMAL /95 /2026 () //
376	D-ABLAPL/12192/2026 ABLAPL/4870/2026	ASANTI NAIK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// BARAMBA /154 /2024 () //
377	D-ABLAPL/12296/2026 ABLAPL/4871/2026	LITAN @ DAMA @ CHANDAN ROUT VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// CHOUDWAR /236 /2026 () //
378	D-ABLAPL/12197/2026 ABLAPL/4872/2026	MANOJ MAHAKUD VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// BARBIL /173 /2026 () //
379	D-ABLAPL/12299/2026 ABLAPL/4873/2026	RAJIB KUMAR DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NAYAPALLI P.S. /196 /2026 () //
380	D-ABLAPL/12212/2026 ABLAPL/4874/2026	IZAZ MAHAMMED @ AZAJ MAHAMMAD @ JAETI @ IZAZ MAHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// NARASINGHPUR /76 /2026 () //
381	D-ABLAPL/12238/2026 ABLAPL/4875/2026	PINTU DAS @ NAROTTMA DAS @ NAROTTAM DAS VS STATE OF ODISHA	SATYABAN SAHOO VS	// DHUSURI /87 /2026 () //
382	D-ABLAPL/12244/2026 ABLAPL/4876/2026	K. KAUSHIK SUBUDHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	// INFOCITY PS /269 /2026 () //
383	D-ABLAPL/12247/2026 ABLAPL/4877/2026	TAPAS MAHALIK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// ANANTPUR /43 /2026 () //
384	D-ABLAPL/12304/2026 ABLAPL/4878/2026	SURAJ KUMAR BALIARSINGH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// KHURDA MODEL /223 /2026 () //
385	D-ABLAPL/12252/2026 ABLAPL/4879/2026	AJIT DASH VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// BAISINGA /186 /2026 () //

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386	D-ABLAPL/12309/2026 ABLAPL/4880/2026	BIKRAM KESHARI PRADHAN VS STATE OF ODISHA	PULLIN MARTHA VS	NIRAKARPUR /28 /2018 () //
387	D-ABLAPL/12310/2026 ABLAPL/4881/2026	BINAYAK NAYAK VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BUGUDA /122 /2026 () //
388	D-ABLAPL/12250/2026 ABLAPL/4882/2026	JYOTI PRAKASH PRADHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /54 /2026 () //
389	D-ABLAPL/12285/2026 ABLAPL/4883/2026	BISHNU CHARAN PATRA VS STATE OF ODISHA	DEBASNAN DAS VS	TANGI /62 /2024 () //
390	D-ABLAPL/12325/2026 ABLAPL/4884/2026	RAJENDRA BEHERA VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	NAYAPALLI P.S. /170 /2026 () //
391	D-ABLAPL/12286/2026 ABLAPL/4885/2026	NIRANJAN DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /851 /2023 () //
392	D-ABLAPL/12260/2026 ABLAPL/4886/2026	NALINI PRAVA BISWAL VS STATE OF ODISHA	MITALEE JESTHI VS	CHAULIAGANJA /197 /2026 () //
393	D-ABLAPL/12287/2026 ABLAPL/4887/2026	SUTIKANTA SAMAL @ SHUTI KANTA SAMAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHADRESWAR /88 /2026 () //
394	D-ABLAPL/12261/2026 ABLAPL/4888/2026	SANTOSH KUMAR MOHANTY @ SANTOSH MOHANTY VS STATE OF ODISHA	AMLAN MOHANTY VS	DASARATHPUR /100 /2026 () //
395	D-ABLAPL/12227/2026 ABLAPL/4889/2026	MAHABIR PRASAD SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BARANGA /155 /2026 () //
396	D-ABLAPL/12262/2026 ABLAPL/4890/2026	JYOTI PRAKASH PRADHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /53 /2026 () //
397	D-ABLAPL/12266/2026	RAHUL NAYAK	PRADIPTA BEURA	INFOCITY PS /241 /2026

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	ABLAPL/4891/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/12328/2026 ABLAPL/4892/2026	AHALYA MOHARANA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	PIPLI /246 /2026 () //
399	D-ABLAPL/10654/2026 ABLAPL/4893/2026	KALIA MUKHI @ KALICHARAN MUKHI @ KALICHAR MUKHI VS STATE OF ODISHA	SABYASACHI MISHRA VS	JALESWAR /94 /2026 () //
400	D-ABLAPL/12330/2026 ABLAPL/4894/2026	AHALYA MOHARANA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	PIPLI /231 /2026 () //
401	D-ABLAPL/10820/2026 ABLAPL/4895/2026	SANTOSH BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	/ /0 () //
402	D-ABLAPL/10875/2026 ABLAPL/4896/2026	MUNA ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /93 /2026 () //
403	D-ABLAPL/11973/2026 ABLAPL/4897/2026	RAJKISHORE SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BONTH /35 /2024 () //
404	D-ABLAPL/12005/2026 ABLAPL/4898/2026	CHITARANJAN NAHAK @ BADAL KUMAR NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /246 /2026 () //
405	D-ABLAPL/12397/2026 ABLAPL/4899/2026	RAHUL @ SADASHIV MAHAPATRA VS STATE OF ODISHA	SUSAMARANI SAHOO VS	KEONJHAR TOWN /358 /2026 () //
406	D-ABLAPL/12398/2026 ABLAPL/4900/2026	GANESH @ DIPTIRANJAN NATH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /249 /2026 () //
407	D-ABLAPL/12331/2026 ABLAPL/4901/2026	ASHOK KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KHURDA MODEL /153 /2026 () //
408	D-ABLAPL/12518/2026 ABLAPL/4902/2026	BIJAYANANDA SAHOO VS	RAJAKISHORE SAHOO VS	/ /0 ()

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409	D-ABLAPL/12376/2026 ABLAPL/4903/2026	ALTAFUL HAQ AMAR DAS VS STATE OF ODISHA	MANOJ KUMAR PANI VS	// PIRAHAT P.S /55 /2026 () //
410	D-ABLAPL/12393/2026 ABLAPL/4904/2026	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	ANSHUMAN PANDA VS	// ANANTPUR /56 /2026 () //
411	D-ABLAPL/11566/2026 ABLAPL/4905/2026	KISHAN NAYAK @ KISSAN NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// PURUSHOTTAMPUR /238 /2024 () //
412	D-ABLAPL/12155/2026 ABLAPL/4906/2026	RANJAN SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// DHAMNAGAR /157 /2026 () //
413	D-ABLAPL/12399/2026 ABLAPL/4907/2026	RAMBHA BARIK VS STATE OF ODISHA	PANKAJ SONI VS	// / /0 () //
414	D-ABLAPL/12096/2026 ABLAPL/4908/2026	CHINKU @ ASHISH KU. BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	// ANGUL TOWN /259 /2026 () //
415	D-ABLAPL/11567/2026 ABLAPL/4909/2026	SARAT BISWAL @ KALIA BISWAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// PARJANG /168 /2026 () //
416	D-ABLAPL/12523/2026 ABLAPL/4910/2026	RAJENDRA NARAYAN DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	// KUJANGA /114 /2026 () //
417	D-ABLAPL/11593/2026 ABLAPL/4911/2026	TILOTTAMA ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// RAMACHANDRAPUR /217 /2025 () //
418	D-ABLAPL/12371/2026 ABLAPL/4912/2026	SAIRUN BIBI VS STATE OF ODISHA	BHARAT JALLI VS	// PIPLI /174 /2026 () //
419	D-ABLAPL/11636/2026 ABLAPL/4913/2026	ANURAG TIWARI VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// CYBER CRIME AND ECO. OFFENCE, CU () //

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420	D-ABLAPL/12403/2026 ABLAPL/4914/2026	ARABINDA CHAKRA @ AUROBINDA CHAKRA VS STATE OF ODISHA	UMAKANTA BARIK VS	BHARATPUR PS /804 /2025 () //
421	D-ABLAPL/11765/2026 ABLAPL/4915/2026	MANOJ BISWAL @ MANOJ KUMAR BISWAL VS STATE OF ODISHA	SIDHARTH PARIDA VS	KRUSHNA PRASAD /117 /2026 () //